

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 02/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Deepak Vegpro Pvt.Ltd. & Anr. -Vs- Shree Hari Agro Industries. Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Ratnarko Banerjee
 Ms. Manju Bhuteria
 Mr. P. K. Jewrajka
 Mr. Pooja Jewrajka

Ratnesh K. Rai, Adv.
 Animesh Basu, Adv.
 Sainjoy Bhattacharyya, Adv.

Advocate for respondents

For the petitioners

04/12/17
 04/12/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the petitioner made a request for adjournment on the ground that Senior Arguing Counsel is not present. Prayer is allowed.

List on 30/01/2018.

8d
 (Jinan K.R.)
 Member (J)

8d
 (V.P.Singh)
 Member (J)